

**BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN  
ZONE BENCH, PUNE.**

Original Application no. 28/2024 WZ  
[Earlier Original Application no. 796/2023 (PB)]

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 3 SOLAR  
INDUSTRIES INDIA LTD.**

**Deponent : Shri Manoj Kumar Singh S/o. Shri Ram Bachan Singh**, age about 59 years. R/o. Plot no. 15 Darshana Society, Borgaon, Nagpur – 440013, Sr. General Manager (HR and Admin.) in Solar Industries India Ltd.

I the deponent abovenamed do hereby take oath and state on solemn affirmation as under-

1. I say that, I am working as Sr. General Manager (HR & Admin.) with Solar Industries India Ltd, and I have been duly authorized to represent the company before this Hon'ble Tribunal, vide Board Resolution dated 3.4.2024. I further say that I am acquainted with the facts of the incident that took place on 17.12.2023 in HR-CPCH 2 building ( HMX/RDX/compounded product casting House-2 (the factory site, Mouza : Chakdoh, Dist. Nagpur.
2. I say that the company is in receipt of notice dated 22/02/2024 issued by this Hon'ble Tribunal, directing the respondent no. 3, i.e. Solar Industries India Ltd. to submit reply/affidavit as to whether any injured persons were also there in the accident and further, details of persons who have died due to the accident.



3. I say that there were no injured persons in the accident which took place on 3.4.2024. Further, the details of persons who have died in the accident and their age, salaries/payments details were already provided to the concerned authorities. I further say that in compliance of the directions issued by this Hon'ble Tribunal, I am furnishing details of the deceased persons as under –

SOLAR INDUSTRIES INDIA LIMITED															ANNEXURE-1
Village - Chakdoh (Near Bazargaon), Tehsil- Katol, Dist. Nagpur - 440023 (Maharashtra State)															
Details of Deceased Persons in the Accident in the HR-CPCH2 Building on 17.12.2023 & Benefits															
Details of Employees (Deceased Persons), Age and Salary							Details of Benefits to the Nominees of the Deceased Persons								
Sr. No.	Employees Code No.	Name of Deceased Employee	Age (Years)	Gender	Date of Joining	Designation	Salary / Wages (Rs. Per Month)	Ex - gratia Amount By SIIL		Pension - From ESIC		Pension PF	Pension EDLI	Gratuity Rs.	Deceased Employee Childrens Education Expenses up to 10th Standard
								Ex - gratia Amount Rs.	Cheque No & Date of issue	Per day Rs.	Per Month Rs.	Pension From PF Dept.	From PF EDLI		
1	10734	Yonraj Kishnaji Charode	44	Male	02-05-2011	Opreator	18938.00	20,00,000.00	727126 Dt 19.12.2023	962.00	28860.00	Under Process	Under Process	356065.00	Two Childrens
2	75063	Omeshwar Kisanlal Machhirke	32	Male	08-11-2016	Opreator	15473.00	20,00,000.00	727127 Dt 19.12.2023	719.00	21570.00	Under Process	423857.00	269668.00	One Children
3	75969	Mita Pramod Uikay	30	Female	19-02-2021	Helper	11200.00	20,00,000.00	727137 Dt 20.12.2023	Process	Process	Under Process	Under Process	213231.00	One Children
4	541570	Aarati Nikantha Sahare	24	Female	11-02-2019	Opreator	13805.00	20,00,000.00	727129 Dt 19.12.2023	157.20	4716.00	Under Process	Under Process	270969.00	NA
5	541865	Swetali Damodhar Marbate	25	Female	14-09-2020	Opreator	13112.00	20,00,000.00	727130 Dt 19.12.2023	146.40	4392.00	Under Process	361054.00	256708.00	NA
6	541867	Pushpa Shreeramji Manapure	40	Female	14-09-2020	Opreator	13112.00	20,00,000.00	727138 & 727139 Dt 20.12.2023	374.40	11232.00	Under Process	Under Process	149746.00	One Children
7	551769	Bhagyashri Sudhakar Lonare	26	Female	19-02-2021	Opreator	12360.00	20,00,000.00	727132 Dt 19.12.2023	134.70	4041.00	Under Process	348494.00	249577.00	NA
8	541680	Rumita Vilas Uikay	35	Female	05-09-2019	Opreator	13805.00	20,00,000.00	727133 Dt 19.12.2023	404.80	12144.00	Under Process	Under Process	192531.00	Two Childrens
9	12434	Mosam Rajkumar Patle	23	Male	07-08-2023	Supervisor	22000.00	20,00,000.00	727134 Dt 19.12.2023	Paid Rs. 16,49,626.00 Under WC Act		Under Process	Under Process	500000.00	NA

I have also annexed the details of persons who have died in the accident as **ANNEXURE-1** along with this Affidavit for kind perusal of this Hon'ble Tribunal.

4. I say that the company Solar Industries India Ltd. had already paid Rs. 20 Lacs Ex-gratia amount to each of the deceased persons' family/Legal Heirs, the details and mode of payments made are also mentioned in the chart above. I further say that the

amount/pension/PF from Employee's State Insurance Corporation and other departments to be paid to the family members of the deceased persons is also under process and the same will be disbursed to them soon.

Hence this Affidavit in compliance to the notice dated 22/02/2024.

For Solar Industries India Ltd

*[Signature]*  
K SINGH

Sr. General Manager (HR & Admin.)

Solar Industries India Ltd

Deponent

**SOLEMN AFFIRMATION**

I, Shri Manoj Kumar Singh S/o. Shri Ram Bachan Singh, age about 59 years. R/o. Plot no. 15 Darshana Society, Borgaon, Nagpur - 440013, Sr. General Manager (HR and Admin.) in Solar Industries India Ltd., do hereby take oath and state on solemn affirmation that the contents of the above para nos. 1 to 4 are true and correct to my personal knowledge and belief and the same are also verified from the records of the company. I have read and understood the same. Hence, verified, signed and affirmed on this 6 day of April, 2024, at Nagpur.

For Solar Industries India Ltd

*[Signature]*  
K SINGH

Sr. General Manager  
Deponent

I know and identify the deponent

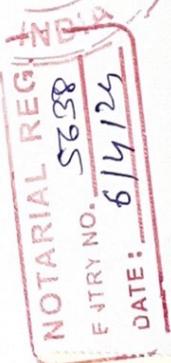
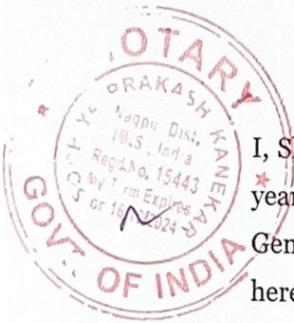
*[Signature]*

Advocate

SWORN / SOLEMNLY AFFIRMED  
BY Manoj Kumar Ram Bachan Singh  
WHO IS PERSONAL / KNOWN  
TO ME / IDENTIFIED BY Adv G. Sawal  
BEFORE ME THIS THE 6<sup>th</sup>  
Apr 24 AT NAGPUR

*[Signature]*  
6/4/24

SOPHYA PRAKASH KANEKAR  
NOTARY  
T.H. NAGPUR  
M.S. NAGPUR (M.S.) INDIA



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**LIST OF ANNEXURES FILED BY RESPONDENT NO. 3.**

<b>SR. NO.</b>	<b>ANNEXURE</b>	<b>DATE</b>	<b>PAGE NO.</b>
1.	<b>ANNEXURE-1</b> Copy of details of deceased persons in the accident on 17/12/2023.		5
2.	<b>ANNEXURE-2</b> Copy of Board Resolution in favour of Mr. Manoj Kumar Singh.	03/04/2024	6

Nagpur

Dated : 06/04/2024

  
Counsel for Respondent no. 3

ANNEXURE-1



**SOLAR INDUSTRIES INDIA LIMITED**  
Village - Chakdoh (Near Bazargaon), Tehsil- Katol, Dist. Nagpur - 440023 (Maharashtra State)  
Details of Deceased Persons in the Accident in the HR-CPCH2 Building on 17.12.2023

Details of Employees (Deceased Persons), Age and Salary							Details of Benefits to the Nominees of the Deceased Persons								
Sr. No.	Employees Code No.	Name of Deceased Employee	Age (Years)	Gender	Date of Joining	Designation	Salary / Wages (Rs. Per Month)	Ex - gratia Amount		Pension - From ESIC		Pension PF		Gratuity Rs.	Deceased Employee Childrens Education Expenses up to 10th Standard
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1	10734	Yuvraj Kishnaji Charode	44	Male	02-05-2011	Opreator	18898.00	20,00,000.00	727126 Dt 19.12.2023	962.00	28860.00	Under Process	Under Process	356065.00	Two Childrens
2	75063	Omshwar Kisanlal Machhirke	32	Male	08-11-2016	Opreator	15473.00	20,00,000.00	727127 Dt 19.12.2023	719.00	21570.00	Under Process	423857.00	269668.00	One Children
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6	541867	Pushpa Shreeramji Manapure	40	Female	14-09-2020	Opreator	13112.00	20,00,000.00	727138 & 727139 Dt 20.12.2023	374.40	11232.00	Under Process	Under Process	149746.00	One Children
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8	541680	Rumita Vilas Uikey	35	Female	05-09-2019	Opreator	13805.00	20,00,000.00	727133 Dt 19.12.2023	404.80	12144.00	Under Process	Under Process	192531.00	Two Childrens
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for Solar Industries India Limited

M. K. SINGH  
SR. GENERAL MANAGER (HR & Admin)





Safety • Quality • Reliability

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED AT THE FIRST MEETING OF THE EXECUTIVE COMMITTEE OF SOLAR INDUSTRIES INDIA LIMITED FOR THE FY 2024-25 HELD ON WEDNESDAY, THE 3<sup>RD</sup> DAY OF APRIL, 2024 AT 10:30 A.M. AT THE REGISTERED OFFICE OF THE COMPANY SITUATED AT "SOLAR" HOUSE, 14, KACHIMET, AMRAVATI ROAD, NAGPUR - 440023.

**AUTHORISATION TO SHRI MANOJ KUMAR SINGH TO ACT ON BEHALF OF THE COMPANY**

The Chairman informed the Committee that Shri Manoj Kumar Singh, Senior General Manager (HR & Admin) of the Company to deal with environment related matters. Further it is proposed to authorize him to act on behalf of the Company with respect to the environment related matters as and when required and to sign all the documents, papers etc. to be submitted before the authority and to appear before the environmental related authorities and to do all such acts, deeds and things as may be necessary in connection therewith or incidental or ancillary thereto to the Company.

After a brief discussion, the following resolution was passed unanimously.

**RESOLVED THAT** the Committee do hereby authorise Shri Manoj Kumar Singh, Senior General Manager (HR & Admin) to represent the Company before Central Ground Water Authority (CGWA), Maharashtra Pollution Control Board (MPCB) and other statutory Government Authorities and to sign and submit all relevant documents, applications, letters, forms, affidavits, undertakings, deeds, and such other documents as may be required on behalf of the Company and to receive the various documents, applications, letters, forms, affidavits, undertakings, deeds from Central Ground Water Authority (CGWA), Maharashtra Pollution Control Board (MPCB), and other statutory Government Authorities in relation to various projects of the Company.

**RESOLVED FURTHER THAT** Shri Manoj Kumar Singh is authorised to file and defend the litigations for & on behalf of company and for this purpose he is authorised to sign plaint, applications, petitions, written submissions, reply, swear affidavit, give evidence, file documents, undertaking and further to compromise the disputes if any. He is further authorised to file appeal, review petitions, cross objections before appellate authorities /Tribunals / Court. He is further authorised to appoint lawyer to represent the company and to take all appropriate steps for & on behalf of company.

**RESOLVED FURTHER THAT** the aforesaid authority given to Shri Manoj Kumar Singh shall be valid and effective, unless revoked earlier by the Board and shall be exercised by him only as long as he is associated with the Company.



**Solar Industries India Limited**

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BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, PUNE.

Original Application no. 28/2024 WZ

[Earlier Original Application no. 796/2023 (PB)]

### VAKALATNAMA

I Shri Manoj Kumar Singh S/o. Shri Ram Bachan Singh, age about 59 years. R/o. Plot no. 15 Darshana Society, Bargaon, Nagpur – 440013, Sr. General Manager (HR and Admin.) in Solar Industries India Ltd, Respondent No. 3 in the above Petition Reference do hereby appoint and Gopal Sawal, Yash Katariya Advocates, having office at 49, Ground Floor, Shree Narayan Complex, Bajaj Nagar, Nagpur-440010, ( Mobile 9822715175, email [gopalsawal74@gmail.com](mailto:gopalsawal74@gmail.com)) to act and appear for me/us in the above W.P./Appeal/Petition/Reference and on my/our behalf to conduct and prosecute (or defend) the same and all proceedings that may be taken in respect of any application connected with the same or any decree or Order passed therein, including proceedings, taxation and application for review, to file and obtain return of documents and to deposit and receive money on my/our behalf in the W.P./Appeal/ Reference and in application for review to represent me/us and to take all necessary steps on my/our behalf in the above matter. I/we agree to ratify all acts done by the aforesaid Advocate in pursuance of the authority.

Dated this the 5<sup>th</sup> April, 2024

Accept & Identified, Certified

Accepted.....

Advocates

For Solar Industries India Ltd  
  
 Sr General Manager  
 Shri Manoj Kumar Singh S/o. Shri Ram Bachan Singh,  
 Sr. General Manager (HR and Admin.)  
 Solar Industries India Ltd  
 Respondent No. 3